ANNUAL REPOR⁺ OF THE PERMANENT IDUS COMMISSION FOR THE YEAR ENDING 31st March, 1969

सिंचाई तथा विद्युत मंत्रालय में उनमंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : 31 मार्च. 1969 को समाप्त हुए वर्षके लिए स्थायी सिन्ध आयोग के नाषिक प्रतिवेदन की एक प्रति ਜੰ HAT पर रखतः हु। पटल [Placed io Lib ary. No. LT-See 1242/69.] 1.

NOTIFICATIONS UNDER FORWARD CON-TRACTS (REGULATION) ACT, 1952

SHRI BHANU PRAKASH SINGH : I beg to lay on the Table a copy each of the following Notifications of the Ministry of Industrial Development, Internal Trade and Company Affairs (Department of Internal Trade) issued under the Forward Contracts (Regulation) Act, 1952:-

- (i) Notificat ons S.O. Nos. 2136, 2137 and 2138 (in English), dated the 26th May, 1969.
- (ii) Notifications S.O. Nos. 2139, 2140 and 2141 (in Hindi) dated the 26th May, 1969.

[Placed in Library. See No. LT-1282/ 69 for Notifications S.O. No. 2137 and 2140 and No. LT-1283 69 for S.O. No. 2136, 2138, 2139 and 2141.]

RESULT OF MARKET LOAN FLOATED BY THE GOVERNMENT OF INDIA IN JULY, 1969

THE DEPUT' MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH JAHADIA) : I beg to lay on the Table a statement indicating the result of Market I can floated by the Government of India in July, 1969 (in English and Hindi). [Placed in Library. See No. LT-1243/69.]

STATEMENT BY MINISTER RE TWO MAJOR RAILWAY ACCIDENTS

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH) : Madam, it is with deep regret that I rise to make a statement on two serious accidents which took place recently. In the first accident, train No. 6 Down Allahabad-Gorakhpur Express derailed at about 01.10 hour

on 21-6-1969 between Jakhanian and Dulahpur stations on the Varanasi-Bhatni Jn. metre gauge section of the Varanasi Division of the North Eastern Railway, at Km 94/12-11 on the approach of Magai Bridge. As a result, the train engine capsized and fell on the slope of the abutment, the first three coaches derailed, capsized and fell on ihe river bed and the next four coaches *i.e.*, 4th to 7th derailed. The last 3 coacher, remained on the rails. As a result of this accidenl, 63 persons were killed on ihe spot and 136 sustained injuries of whom 46 were hurt grievously. Subsequently. 3 persons died on the way to the hospitals and 6 in the hospitals, bringing the total number of deaths 72. to

Immediately on receipt of information about the accident, medical relief trains from Varanasi, Mau Jn. and

Gorakhpur accompanied by doctors and other medical str.ff weie despatched to

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the site of the acciden. After the injured had been attended io at the side, ihey were admitted into hospitals at Mau. Varanasi and Azamgarh. The General Manager, North Eastern Railway alongwith the Heads of Departmets rushed to the site of the accident as soon as the information regarding the accident was received. I also, alongwith the Chairman & Member, Engineering, Railway Board went to the site of the accident and visited the injmed persons in the hospitals.

Ex-gratia payments to the next of kin of the dead and to those injured have been made.

The accident has been inquired into by the Additional Commissioner of Railway Safety, Calcutta. According to bis provisional finding, the derailment was the result of a deliberate act of sabotage of track. The dastardly act was committed by persons unknown who opened the joints and fastening? of a rail. 39 feet in length at Km 94/12-11 and displaced it from its former intact position.

The offenders, having apparently plan- -ned to inflict the maximum damage upon the train, chose to break the continuity of the track on the approach of a girder bridge where the emabankment is 22 feet in height.

Discontinuity of track, in day-light or in the engine headlight at night, is impossible of detention at high speed to